

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12037/2026	SK.ALIMUDDIN @ GURO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /417 /2025 () //	AOR20220001558C202600079
2	D-BLAPL/12038/2026	SK ALIMUDDIN @ GURO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /467 /2025 () //	AOR20220001558C202600078
3	D-BLAPL/12039/2026	MD ISRAR VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	SAMBALPUR SADAR /107 /2024 () //	AOR20220002380C202600004
4	D-BLAPL/12040/2026	AMARESH DUAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	// () //	AOR20220001945C202600015
5	D-BLAPL/12043/2026	BHAKTA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /59 /2024 () //	
6	D-BLAPL/12045/2026	SANJIT JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
7	D-BLAPL/12047/2026	RANJAN RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /58 /2026 () //	
8	D-BLAPL/12051/2026	RAJU ALDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	//0 () //	
9	D-BLAPL/12053/2026	TULASI NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	
10	D-BLAPL/12054/2026	JANAK PRADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	
11	D-BLAPL/12056/2026	AMIT BAGHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	

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12	D-BLAPL/12063/2026	AMJAD KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /102 /2026 () //	AOD20240000012C202600114
13	D-BLAPL/12064/2026	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /607 /2024 () //	
14	D-BLAPL/12065/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /81 /2026 () //	AOD20240000242C202600091
15	D-BLAPL/12066/2026	UMASANKAR SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NEMALO /81 /2026 () //	
16	D-BLAPL/12067/2026	MIRZA HASIM BAIG VS STATE OF ODISHA	MOHAMMED RIAZ VS	ATHGARH /54 /2026 () //	
17	D-BLAPL/12069/2026	ASWINI KUMAR ROUT @ ASWINI KU. ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /82 /2026 () //	AOD20240000242C202600090
18	D-BLAPL/12071/2026	SK RAFIQ @ SK RAFIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /102 /2026 () //	AOD20240000012C202600115
19	D-BLAPL/12072/2026	SK. ANWAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ATHGARH /54 /2026 () //	
20	D-BLAPL/12078/2026	DEBRAJ DIGAL @ DEBARAJ DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
21	D-BLAPL/12081/2026	RAJILLA SWAMI @ RAJILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /137 /2025 () //	
22	D-BLAPL/12090/2026	MAHESWAR DEBATA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARASINGHPUR /130 /2016 () //	
23	D-BLAPL/12093/2026	RAJILLA SWAMI @ RAJILA	RAMESH CHANDRA MAHARANA	CDA-II /112 /2025	

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		VS	VS	()	
24	D-BLAPL/12095/2026	STATE OF ODISHA AKASH BHIM GAIKWAD	SARBESWAR SAHOO	KALIMELA /112 /2022	AOD20220004505C202600052
		VS	VS	()	
25	D-BLAPL/12097/2026	STATE OF ODISHA RIJWAN ANSARI	PARTHA SARATHI DAS	TURUMUNGA /21 /2026	AOD20240000364C202600117
		VS	VS	()	
26	D-BLAPL/12101/2026	STATE OF ODISHA SANJAY SHARMA	SARBESWAR SAHOO	ORKEL /323 /2023	AOD20220004505C202600051
		VS	VS	()	
27	D-BLAPL/12105/2026	STATE OF ODISHA SUNIL SWAIN	SIDHARTHA SANKAR RAY (2)	BADABAZAR /93 /2017	
		VS	VS	()	
28	D-BLAPL/12108/2026	STATE OF ODISHA JAHANARA BEWA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
29	D-BLAPL/12109/2026	STATE OF ODISHA HAREKRUSHNA BANCHHOR @ KRUSHNA	AMITAV TRIPATHY	PAIKMAL /241 /2025	
		VS	VS	()	
30	D-BLAPL/12112/2026	STATE OF ODISHA GOUTAM MAHANTA	TUSAR KANTA MAHANTA	HARICHANDANPUR /168 /2025	
		VS	VS	()	
31	D-BLAPL/12113/2026	STATE OF ODISHA RAJVEER RAM	SOUMYA RANJAN DAS	PLANTSITE /124 /2026	
		VS	VS	()	
32	D-BLAPL/12115/2026	STATE OF ODISHA HASAN ALI	SANDEEP RAJ PANDA	NAYAKOT /61 /2026	
		VS	VS	()	
33	D-BLAPL/12116/2026	STATE OF ODISHA MANIK RABIDAS	SANDEEP RAJ PANDA	TURUMUNGA /21 /2026	
		VS	VS	()	
34	D-BLAPL/12117/2026	STATE OF ODISHA MD. SALAHUDDIN @ SALLAUDDIN	SANDEEP RAJ PANDA	KEONJHAR TOWN /140 /2026	
		VS	VS	()	

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35	D-BLAPL/12118/2026	STATE OF ODISHA MANIK RABIDAS VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /60 /2026 ()	
36	D-BLAPL/12119/2026	STATE OF ODISHA MANOJ KUMAR BARIK VS	KULDEEP MOHANTY VS	// BETNOTI /102 /2026 ()	AOD20240000012C202600117
37	D-BLAPL/12123/2026	STATE OF ODISHA NAVEEN SHEEL KUMAR @ NAVEEN KUMAR VS	AMIT KUMAR SAHU VS	// CHITRAKONDA /123 /2025 ()	
38	D-BLAPL/12124/2026	STATE OF ODISHA TUNA PRADHAN VS	BIJAY KUMAR BEHERA VS	// PAHALA /191 /2025 ()	AOR20220001736C202600073
39	D-BLAPL/12125/2026	STATE OF ODISHA ADITYA NARAYAN PANIGRAHI VS	AMIT KUMAR SAHU VS	// BORIGUMMA /45 /2026 ()	
40	D-BLAPL/12126/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	RAKESH KUMAR MALLICK VS	// MAHANGA /13 /2026 ()	
41	D-BLAPL/12127/2026	STATE OF ODISHA ANKIT NAIK VS	AMIT KUMAR SAHU VS	// MUNIGUDA /356 /2025 ()	
42	D-BLAPL/12140/2026	STATE OF ODISHA NITISH KUMAR VS	RAJJEET ROY VS	// BHUBANESWAR CBI /35 /2025 ()	AOR20220001462C202600041
43	D-BLAPL/12141/2026	UNION OF INDIA TRINATH BEHERA @ TINU VS	RAKESH KUMAR DAS VS	// BAREIPALI /195 /2025 ()	AOR20220001298C202600027
44	D-BLAPL/12146/2026	STATE OF ODISHA SAMANTA RAO AMAYATA VS	RAKESH KUMAR SARANGI VS	// BALLIGUDA /322 /2025 ()	AOR20220001665C202600061
45	D-CMAPL/18441/2026	STATE OF ODISHA JALADHAR SAHOO VS MEMBER BOARD OF REVENUE, CUTTACK	BISWAMBAR MOHANTY VS	// // ()	

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46	D-CMP/18401/2026	TILOTTAMA SARANGI VS MANORAMA CHAINI	AJIT CHANDRA MOHAPATRA VS	// ()	
47	D-CMP/18409/2026	SREE MAJHI GOURI MODERN RICE MILL KOTLAGUDA, RAYAGADA VS JAMI VANJAKSHI	DR. AGYAN CHANDRA VS	// ()	
48	D-CMP/18423/2026	TARANGINI MUDULI VS KHIRENDRA MAHAKUL	RAJAT KUMAR PANDA VS	// ()	
49	D-CMP/18425/2026 CMP/700/2026	SRI BRAJA BIHARI DEB BIJE TANKOL (DEBARCHANJYKHORDHA) VS SANJAY KUMAR SUNDRAY	MOHIT KUMAR VS	// CIVIL JUDGE (JD),KHURDA(Khordha) IA/0000001/2024	
50	D-CMP/18513/2026	RAJKISHORE BISWAL VS RATNAKAR BEHERA	PRINOY MOHANTY VS	// ()	
51	D-CMP/18548/2026	TANAYA JENA VS DIBYASINGH JENA	SOURAV SUMAN BHUYAN VS	// ()	
52	D-CMP/18549/2026	TANAYA JENA VS DIBYASINGH JENA	SOURAV SUMAN BHUYAN VS	// ()	
53	D-CONTC/18396/2026	BINODINI PANDA VS DR. PRAFULLA KUMAR PADHI, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA	ADV. VS	// ()	
54	D-CONTC/18399/2026	BIJAYLAXMI ROUT RAY VS HEMANT SHARMA, I.A.S.	ALOK KUMAR MOHAPATRA VS	// ()	
55	D-CONTC/18407/2026	SUBHASHREE PATTANAİK VS CHAKRAVARTI SINGH RATHORE, I.A.S.	ADV. VS	// ()	
56	D-CONTC/18413/2026	BENU DHARA SAHOO VS ANU GARG, IAS	RAJENDRA KRUSHNA BOSE VS	// ()	
57	D-CONTC/18456/2026	PURANDAR JENA	ADV.	//	

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		VS	VS	()	
58	D-CONTC/18460/2026	ER. RATNAKAR SIAL, ENGINEER IN CHIEF(RWS AND S), BBSR BISHNU CHARAN TRIPATHY	ADV.	//	
		VS	VS	()	
59	D-CONTC/18463/2026	ER. RATNAKAR SIAL, ENGINEER IN CHIEF(RWS AND S), BBSR CHANDRA SEKHAR SETHI	ADV.	//	
		VS	VS	()	
60	D-CONTC/18465/2026	GIRISH S.N., I.A.S. MANOJ KUMAR DASH	ADV.	//	
		VS	VS	()	
61	D-CONTC/18472/2026	ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR PRADIPTA KUMAR JENA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
62	D-CONTC/18477/2026	ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR ALLUP KUMAR PATI	ADV.	//	
		VS	VS	()	
63	D-CONTC/18483/2026	ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BBSR SUSANTA KUMAR GIRI	ADV.	//	
		VS	VS	()	
64	D-CONTC/18501/2026	IPSITA BALIARSINGH, ADDL. TAHASILDAR, JATNI, KHORDHA NIRMALA SAHOO	ADV.	//	
		VS	VS	()	
65	D-CONTC/18504/2026	AMITABH THAKUR, COMMNR., STATE TRANSPORT AUTHORITY, CUTTACK BIKRAM BIHARI ROUT	ADV.	//	
		VS	VS	()	
66	D-CONTC/18510/2026	HIMANSHU SEKHAR GIRI, TAHASILDAR, KANAS, PURI ANKUR MAHANTA	ADV.	//	
		VS	VS	()	
67	D-CONTC/18515/2026	DR. N. THIRUMALLA NAIK, I.A.S. SUNIL KUMAR BISWAL	Dhananjaya Mund	//	AOR20220001492C202600118
		VS	VS	()	
		SUBHA SARMA, IAS		//	
68	D-CRLA/12057/2026	B.KARTIK	PRATAP KUMAR NAYAK	CANTONMENT ROAD /172 /2025	
		VS	VS	()	

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69	D-CRLA/12135/2026	STATE OF ODISHA M/S. ORISSA STEVEDORES LTD., CUTTACK VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	SIDHARTHA MISHRA VS	// BALIMI /38 /2006 ()	
70	D-CRLA/12137/2026	M/S. MAHIMANANDA MISHRA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	SIDHARTHA MISHRA VS	// PARADEEP /180 /2016 ()	
71	D-CRLA/12139/2026	RABINDRA NATH CHHATOI@RABINDRA KUMAR CHHATORA SAMANTARAY VS	HETENDRA SAMANTARAY VS	// LINGARAJ P.S. /99 /2016 ()	
72	D-CRLMC/12041/2026	STATE OF ODISHA PATHAN @ SWADHIN SINGH VS	ANKIT PRASAD VS	// MADHUPATNA /294 /2025 ()	
73	D-CRLMC/12046/2026	STATE OF ODISHA KABITA JAISWAL VS	SURYAKANTA DWIBEDI VS	// LAHUNIPADA /58 /2025 ()	
74	D-CRLMC/12052/2026	STATE OF ODISHA BISWAMITRA PRADHAN VS	BINOD KUMAR BHOI VS	// RAJGANGPUR /631 /2025 ()	
75	D-CRLMC/12055/2026	STATE OF ODISHA LAXMIPRIYA MOHANTY VS	GOPAL CHARAN MOHANTY VS	// BADAMBADI /13 /2025 ()	
76	D-CRLMC/12058/2026	STATE OF ODISHA KIRTAN MEHER VS	SATYA NARAYAN MISHRA 4 VS	// KHARIAR /154 /2012 ()	AOR20220001615C202600060
77	D-CRLMC/12062/2026	STATE OF ODISHA SHIVADUTTA NAIK @ SIBADATTA NAIK @ SHIVA SIBDATTANAIK DAS VS	SIBDATTANAIK DAS VS	// //0 ()	
78	D-CRLMC/12074/2026	STATE OF ODISHA SHIVADUTTA NAIK @ SIBADATTA NAIK @ SHIVA SIBDATTANAIK DAS VS	SIBDATTANAIK DAS VS	// //0 ()	
79	D-CRLMC/12080/2026	STATE OF ODISHA BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// CHOUWAR /451 /2020 ()	

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80	D-CRLMC/12084/2026	M/S GLF INFRATECH PVT. LTD., BBSR VS STATE OF ODISHA (OPID)	SOUMYA MISHRA VS	EOW,BHUBANESWAR /2 /2024 () //	
81	D-CRLMC/12088/2026	PRAKASH RAJ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /364 /2021 () //	
82	D-CRLMC/12094/2026	MOHAN CHARAN MOHANTA VS JYOTSNARANI MAHANTA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600118
83	D-CRLMC/12110/2026	MANAS PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /80 /2024 () //	
84	D-CRLMC/12130/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRAPATI JATI VS	KHANDAGIRI P.S. /491 /2022 () //	
85	D-CRLMC/12138/2026	RUSHAVA SAHU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	//0 () //	
86	D-CRLMC/12142/2026	KAUSHIK D. DEB @ DR. KAUSHIK VS STATE OF ODISHA	BIJAY JENA VS	//0 () //	
87	D-CRLMC/12144/2026	PRAMOD KUMAR RANA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BOUDH /178 /2025 () //	
88	D-CRLMC/12145/2026	SURYAMANI BEHURA VS REPUBLIC OF INDIA (ENFORCEMENT DIRECTORATE)	AMITABH MISHRA VS	CUTTACK VIGILANCE /50 /2012 () //	
89	D-CRLMP/12060/2026	GOPAL CHANDRA SUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //	
90	D-CRLMP/12085/2026	ANITA BADAJENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
91	D-CRLMP/12143/2026	UTTAM KUMAR OJHA	JAJATI KESHARI KHUNTIA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLREV/12044/2026	BABLU DEHURY@ULA	SURYAKANTA DWIBEDI	BADSAHI /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-FAO/18389/2026	M.C. OF AHARABANDHA HIGH SCHOOL, MAYURBHANJ	HIMENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-FAO/18438/2026	HITANSHU SEKHAR DAS	AUROBINDA SAHOO	//	AOD20220003080C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-FAO/18439/2026	UPENDRANATH BISWAL	AUROBINDA SAHOO	//	AOD20220003080C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-FAO/18452/2026	SANTOSH PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-FAO/18455/2026	DEBASHIS JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-FAO/18459/2026	MANAGING COMMITTEE OF BALAM HIGH SCHOOL, BALAMK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-FAO/18462/2026	MANAGING COMMITTEE OF SANGRAMI RABISING HIGHS	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-FAO/18470/2026	D.M., NATIONAL INSURANCE CO. LTD., SUNDARGARH	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
		SROTI LAKRA		//	
101	D-FAO/18482/2026	SUJATA MOHANTY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-FAO/18486/2026	PRAMODINI MOHANTY	SANGRAM JENA	//	
		VS	VS	()	

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103	D-FAO/18487/2026	STATE OF ODISHA NRUSINGH @ NRUSINGHA CHARAN BISWAL VS	SANGRAM JENA VS	// // 0	
104	D-FAO/18490/2026	STATE OF ODISHA SURENDRA KUMAR HOTA VS	SANGRAM JENA VS	// // 0	
105	D-FAO/18491/2026	STATE OF ODISHA SUBRAT @ SUBRATA KUMAR NAYAK VS	SANGRAM JENA VS	// // 0	
106	D-FAO/18493/2026	STATE OF ODISHA HEMANTA KUMAR DIHUDI VS	SANGRAM JENA VS	// // 0	
107	D-FAO/18494/2026	STATE OF ODISHA NATABARA ROUT VS	SANGRAM JENA VS	// // 0	
108	D-FAO/18495/2026	STATE OF ODISHA DR. URMILA MOHARANA @ DEI MAHARANA VS	SANGRAM JENA VS	// // 0	
109	D-FAO/18544/2026	STATE OF ODISHA RANGALATA KHATEI VS	LAXMIKANTA MOHANTY VS	// // 0	
110	D-MACA/18516/2026	STATE OF ODISHA SK. FITAN UDDIN VS	KAPILA CHARAN NAYAK VS	// // 0	
111	D-MACA/18517/2026	STATE OF ODISHA SK. SAHANAWAZ UDDIN BHAJAN NAIK VS	BRAJA KISHOR PANDA VS	// // 0	
112	D-MATA/18395/2026	HEMU NAIK MILLI SATAPATHY VS	BIJAYA KUMAR NAYAK (3) VS	// // 0	AOR20230000709C202600020
113	D-MATA/18410/2026	PRADIPTA KUMAR PATI SUMITRA NATH VS	MADAN MOHAN SWAIN VS	// // 0	
		ALOK NAYAK		//	

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114	D-RSA/18440/2026	Jogendra Jena VS Baikuntha Behari Jena alias Baikuntha Jena	PRAMOD KUMAR SAHOO VS	// ()	AOR20220001749C202600004
115	D-RSA/18492/2026	DWIJABAR SAHOO VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// ()	
116	D-RSA/18543/2026	SASMITA PRADHAN VS DR. SUSHANTA KUMAR GARNAIK	SANTOSH KUMAR SAMANTARAY VS	// ()	
117	D-RVWPET/18541/2026	MANJULATA RAY VS SHRUTI@SUKANTI DASH	LINGARAJ MOHANTY VS	// ()	
118	D-SAO/18478/2026	MANOJ KUMAR NAIK VS JAMINI KANTA SETH	PRASANTA KUMAR SATAPATHY VS	// ()	
119	D-TRP(C)/18426/2026	TRUPTIMAYEE PADHI VS PRABHAKAR PANDA	PRAVASHA PUJAREE PARIDA VS	// ()	
120	D-TRP(C)/18446/2026	SWAGATIKA NAYAK VS BIBHABASHU SHUBHRAMANYUM JENA	TANMAYA KUMAR MOHANTY VS	// ()	
121	D-WA/18390/2026	STATE OF ODISHA VS APARNA SELF HELP GROUP , LACHHIPUR, SONEPUR	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202600145
122	D-WA/18391/2026	STATE OF ODISHA VS MAA BHABANI WOMEN SELF HELP GROUP, BANKIPALI SUBARNAPUR	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202600146
123	D-WA/18392/2026	STATE OF ODISHA VS MAA MAHESWARI WOMEN SELF HELP GROUP	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202600146
124	D-WA/18393/2026	STATE OF ODISHA VS JAY MAA TARINI SELF HELP GROUP	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202600139
125	D-WA/18437/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000200C202600140

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		VS	VS	()	
126	D-WA/18520/2026	SUKANTI SAHOO REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	TARANANDA PATTANAYAK	//	
		VS	VS	()	
127	D-WA/18529/2026	DIBYANSH SAHU REGIONAL DIRECTOR, CBSE, BBHUBANESWAR	TARANANDA PATTANAYAK	//	
		VS	VS	()	
128	D-WP(C)/18384/2026	SAGAR SAHU SATYABATI NAYAK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/18385/2026	MANAS RANJAN SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/18386/2026	BIJAN KUMAR MOHANTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/18387/2026	PRADEEP KUMAR ROUT	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/18388/2026	NIKHILA KUMAR PANDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/18394/2026	SUDHIR DAS	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/18397/2026	KIRANBALA DAS @ KIRANBALA MOHANTY	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/18398/2026	BISWAJIT MAHARANA	ANAND CHANDRA SWAIN	//	AOD20250001111C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/18400/2026	KAUSARA BEGUM	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-WP(C)/18402/2026	M/S.MAHANADI TRADING AND CO.,SAMBALPUR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
138	D-WP(C)/18403/2026	NILGIRI KHADAN O PATHARA SILPA SANGATHAN	DR. JANMEJAYA RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
139	D-WP(C)/18404/2026	M/S.VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, KUMARPURHOTTACK	RASHMIRA KUMAR SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
140	D-WP(C)/18405/2026	M/S CHANDAN PATRA	CHOUDHURY SATYAJIT MISHRA	//	AOR20220001713C202600002
		VS	VS	0	
		UNION OF INDIA		//	
141	D-WP(C)/18406/2026	KAMAKSHYA PRASAD BARAL	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
142	D-WP(C)/18408/2026	SHANTILATA SENAPATI	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
143	D-WP(C)/18411/2026	BIDYADHAR MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
144	D-WP(C)/18412/2026	DEBENDRANATH PATNAIK	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
145	D-WP(C)/18414/2026	KABITA ACHARYA @ KABITA RATH	RAMASHISH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
146	D-WP(C)/18415/2026	PRABASINI CHAKRA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
147	D-WP(C)/18416/2026	MAMATA MANJARI CHHOTARAY	DEBARANJAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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148	D-WP(C)/18417/2026 WP(C)/12558/2026	SHAKTI SWARUP MITRA VS CHIEF GENERAL MANAGER, SBI, BHUBANESWAR	BISWABIHARI MOHANTY VS RABINDRA KUMAR SAHOO	// () //	
149	D-WP(C)/18418/2026	SANJAY KUMAR MISHRA VS COLLECTOR AND D.M.BOLANGIR	RABINDRA KUMAR SAHOO VS SUBASH CH PANI	// () //	
150	D-WP(C)/18419/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS KSHIROD KUMAR ROUT	// () //	
151	D-WP(C)/18420/2026	MALAYA KUMAR MOHANTY VS COMMISSIONER CUM SECY TO GOVT. OF ODISHA.,PANCHAYATI RAJ DEPT.,BHUBANESWAR	KSHIROD KUMAR ROUT VS UMESH CHANDRA MOHANTY	// () //	
152	D-WP(C)/18421/2026	PRIYANKA BALABANTARAY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS KSHIROD KUMAR ROUT	// () //	AOD20250001183C202600020
153	D-WP(C)/18422/2026	ARYABRATA MAZUMDAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS NIRMAL CHANDRA DAS	// () //	
154	D-WP(C)/18424/2026	M.GIRISH KUMAR DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS SANTOSH KUMAR MAHANTY	// () //	
155	D-WP(C)/18427/2026	BIJAY KUMAR PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS SADASIVA PATRA (1)	// () //	AOD20240000242C202600092
156	D-WP(C)/18428/2026	BENGULI PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS GOURAV KUMAR ROY CHOUDHURY	// () //	AOD20230000737C202600064
157	D-WP(C)/18429/2026	M/S PRANATI PANDA VS THE COMMISSIONER, CGST,CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS PRADEEP KUMAR MAHAPATRA	// () //	AOD20220003611C202600034
158	D-WP(C)/18430/2026	NITYANANDA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS AKSHAYA KUMAR PANDEY	// () //	
159	D-WP(C)/18431/2026	BISWAJIT SWAIN	AKSHAYA KUMAR PANDEY	//	

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		VS	VS	()	
		THE COLLECTOR, JAGATSINGHPUR		//	
160	D-WP(C)/18432/2026	M/S RELENTLESS BRANDS LLP	SUBHASIS PANDA	//	
		VS	VS	()	
		JOINT COMMISSIONER, BHUBANESWAR		//	
161	D-WP(C)/18433/2026	GYANA RANJAN BEHERA	SANDHYARANI PANI	//	AOR20230000010C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/18434/2026	NIKUNJA BIHARI SAHOO	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600045
		VS	VS	()	
		THE CENTRAL BOARD OF DIRECT TAXES		//	
163	D-WP(C)/18435/2026	NILAMBAR GARNAIK	SANDHYARANI PANI	//	AOR20230000010C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/18436/2026	DEBENDRA KUMAR MISHRA	SANDHYARANI PANI	//	AOR20230000010C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/18442/2026	ASHOK PATRA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/18443/2026	TRUPTI ROUT	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/18444/2026	HEMANTA KUMAR SAMAL	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/18445/2026	SOMANATH SINGH	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/18447/2026	RATNAKAR LENKA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/18448/2026	SUDHIR KUMAR BEHERA	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	

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171	D-WP(C)/18449/2026	STATE OF ODISHA SARALA MAJHI VS	SUSANTA KUMAR MISHRA VS	// // 0	
172	D-WP(C)/18450/2026	STATE OF ODISHA SUSANTA KUMAR SA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
173	D-WP(C)/18451/2026	STATE OF ODISHA RAJKUMAR KUMBHAR VS	KRISHNA CHANDRA SAHU VS	// // 0	
174	D-WP(C)/18453/2026	STATE OF ODISHA GYANENDRA PADHI VS	KUNAL KUMAR SWAIN VS	// // 0	
175	D-WP(C)/18454/2026	STATE OF ODISHA RANJAN KUMAR PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
176	D-WP(C)/18457/2026	STATE OF ODISHA SAROJ KANTA DAS VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
177	D-WP(C)/18458/2026	STATE OF ODISHA PRADEEP KUMAR PATRO VS	KUNAL KUMAR SWAIN VS	// // 0	
178	D-WP(C)/18461/2026	STATE OF ODISHA KEDARNATH CHOUDHURY VS	KUNAL KUMAR SWAIN VS	// // 0	
179	D-WP(C)/18464/2026	STATE OF ODISHA HARI KRUSHNA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
180	D-WP(C)/18466/2026	STATE OF ODISHA SHAKTIPADA PARIDA VS	RAMA CHANDRA JENA VS	// // 0	
181	D-WP(C)/18467/2026	STATE OF ODISHA SYED AMJAD ALI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

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182	D-WP(C)/18468/2026	SANJEEV PRADHAN VS THE CHIEF MANAGER (HCM) CENTRAL BANK OF INDIA REGIONAL OFFICE	SASANKA SEKHAR PAIKRAY VS	// ()	AOR20220001736C202600072
183	D-WP(C)/18469/2026	BINOD PARICHHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()	
184	D-WP(C)/18471/2026	BIJAYA KUMAR PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
185	D-WP(C)/18473/2026	BAIDHARA HANSDA VS UNION OF INDIA	BASUDEV BARIK VS	// ()	
186	D-WP(C)/18474/2026	PRADEEP ROUL VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// ()	
187	D-WP(C)/18475/2026	LABANYABATI KAR VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// ()	
188	D-WP(C)/18476/2026	ASHOK KUMAR SWAIN VS DEPARTMENT OF HIGHER EDUCATION	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202600014
189	D-WP(C)/18479/2026	PABITRA KUMAR MALLA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
190	D-WP(C)/18480/2026	HARISH KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
191	D-WP(C)/18481/2026	BHABAGRAHI GOCHHAYAT VS CHIEF EXECUTIVE OFFICER(INCHARGE OF CUTTACK DISTRICT) TPCODL, BHUBANESWAR//	BIBHUTI BHUSAN DASH VS	// ()	
192	D-WP(C)/18484/2026	OMSHREE INFRA TECH PRIVATE LIMITED, KHURDAJANMEJAYA KATIKIA VS STATE OF ODISHA		// ()	
193	D-WP(C)/18485/2026	DR. RAJ KISHORE MISHRA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600015

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/18488/2026	SANTOSH KUMAR SATAPATHY	SATYAJIT PATTANAIAK	//	
		VS	VS	()	
		THE SUPERINTENDING ENGINEER, ELECTRICAL CIRCLE, TPCODL, BADAMBADI, CUTTACK/			
195	D-WP(C)/18489/2026	BEDAMATI NAYAK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/18496/2026	PARBATI ROUT	BISWANATH BEHERA	//	AOR20220003680C202600006
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//	
197	D-WP(C)/18497/2026	MINATI MALIK	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/18498/2026	CHINAMCHENTI SUBHAM SUBUDHI	P RAMAKRISHNA PATRO	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, PHULBANI CIRCLE, KANDHAMAL			
199	D-WP(C)/18499/2026	GADADHAR BEHERA	MANAMOHAN PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/18500/2026	MANAGING COMMITTEE OF SURENDRA NATH SHARMA	RAMBHER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/18502/2026	M/S J.M. CONSTRUCTION	ASIT KUMAR DASH	//	
		VS	VS	()	
		UNION OF INDIA		//	
202	D-WP(C)/18503/2026	KARTIK CHANDRA PARIDA	MANA MOHAN PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/18505/2026	DHRUBA CHARAN HATI	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/18506/2026	LALAT KISHORE MOHANTY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600017
		VS	VS	()	

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205	D-WP(C)/18507/2026	STATE OF ODISHA SARATA CHANDRA GANTHIA VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202600016
206	D-WP(C)/18508/2026	STATE OF ODISHA SATYA NARAYAN SAMANTARAY VS	MAHESWAR MOHANTY VS	// // ()	
207	D-WP(C)/18509/2026	STATE OF ODISHA M/S.ETHICS ASSETS PRIVATE LTD, BHUBANESWAR CHITTA RANAJAN DAS VS	VS	// // ()	
208	D-WP(C)/18511/2026	COMMISSIONER, CT AND GST ODISHA, CUTTACK AKSHYA MALLICK VS	MAHESWAR MOHANTY VS	// // ()	
209	D-WP(C)/18512/2026	STATE OF ODISHA MADAN KUMAR BISWAL VS	BISWAJIT NAYAK VS	// // ()	
210	D-WP(C)/18514/2026	STATE OF ODISHA HARI SHANKAR AGARWAL VS	SATYABRATA DASH VS	// // ()	
211	D-WP(C)/18518/2026	STATE OF ODISHA SAKINA BEGUM VS	PRASANNA KUMAR RATH (1) VS	// // ()	
212	D-WP(C)/18519/2026	STATE OF ODISHA NAJMUN BIBI VS	PRASANNA KUMAR RATH (1) VS	// // ()	
213	D-WP(C)/18521/2026	STATE OF ODISHA NIRPRABAR ROUT VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202600069
214	D-WP(C)/18522/2026	STATE OF ODISHA REHEMAT KHAN VS	PRASANNA KUMAR RATH (1) VS	// // ()	
215	D-WP(C)/18523/2026	STATE OF ODISHA PADMA CHARAN PADHI VS RESERVE BANK OF INDIA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600086

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216	D-WP(C)/18524/2026	M/S ETHICS ASSETS PRIVATE LIMITED VS COMMISSIONER, CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// ()	
217	D-WP(C)/18525/2026	RASHMI RANJITA PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202600068
218	D-WP(C)/18526/2026	PRATAP KESHARI MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600070
219	D-WP(C)/18527/2026	SEFALI MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600069
220	D-WP(C)/18528/2026	PUSPA RANI PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600072
221	D-WP(C)/18530/2026	SASHI BHUSAN NAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600071
222	D-WP(C)/18531/2026	SARASWATI DEHURY VS REGIONAL BRANCH MANAGER, BANK OF MAHARASTHRA, BHUBANESWAR	BHABANI SANKAR DAS VS	// ()	
223	D-WP(C)/18532/2026	GOBARDHAN TRIPATHY VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS	// ()	
224	D-WP(C)/18533/2026	SUDARSAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()	
225	D-WP(C)/18534/2026	REKHA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()	
226	D-WP(C)/18535/2026	AJIT KUMAR BISWAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()	
227	D-WP(C)/18536/2026	KAHNU CHARAN MALLİK	SUBHADUTTA ROUSTRAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/18537/2026	KUNIMANI APAT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/18538/2026	DURGA PRASAD MOHANTY	MILAN KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/18539/2026	MANOJ KUMAR NAYAK	NILA MADHAB PRAHARAJ	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/18540/2026	RABINDRA SAHOO	PADMANAV BHUTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/18542/2026	SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS (SPCA) RAJNANDIPUR, ODISHA	SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS (SPCA) RAJNANDIPUR, ODISHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/18545/2026	PRANCHANANA MURMU	DILIP KUMAR SAHU	//	AOR20220001727C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/18546/2026	ANANTA NARAYAN OJHA	DILIP KUMAR SAHU	//	AOR20220001727C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/18547/2026	KAMAL PRADHAN	TRILOCHAN DASH	//	AOR20220002374C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/18550/2026	PRADEEP MALLICK	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/18551/2026	RANJEET DAS	SURAVI MOHANTY	//	AOR20220002374C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WPCRL/12091/2026	HARI BEHERA	SIDDHARTHA SAMAL	//0	
		VS	VS	()	

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239	D-ABLAPL/12042/2026	STATE OF ODISHA ASHOK MAHALIK VS	RABI NARAYAN PANDA VS	// TIHIDI /44 /2026 ()	
240	D-ABLAPL/12048/2026	STATE OF ODISHA SAMIR KUMAR DAS @ SAMIRA DASH VS	BIBHUTI RANJAN MOHANTY VS	// ATHGARH /155 /2026 ()	
241	D-ABLAPL/12049/2026	STATE OF ODISHA DEBJANI MOHANTY VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /199 /2026 ()	
242	D-ABLAPL/12050/2026	STATE OF ODISHA SANJEEB KUMAR MOHANTY VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /199 /2026 ()	
243	D-ABLAPL/12059/2026	STATE OF ODISHA BIJAY KUMAR PAGAL VS	SURYA NARAYAN MISHRA VS	// DHAMNAGAR /155 /2026 ()	
244	D-ABLAPL/12061/2026	STATE OF ODISHA DILLIP KUMAR JENA @ DILU VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /74 /2026 ()	
245	D-ABLAPL/12068/2026	STATE OF ODISHA MOHINI RANBIDA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /394 /2025 ()	AOR20240001059C202600011
246	D-ABLAPL/12070/2026	STATE OF ODISHA KAPILA BARIK VS	DEEPAK KU SAHOO VS	// PATKURA /66 /2026 ()	
247	D-ABLAPL/12073/2026	STATE OF ODISHA GANESWAR BEHERA VS	DALIRANI BEHURAY VS	// SARAT /24 /2026 ()	
248	D-ABLAPL/12075/2026	STATE OF ODISHA BISHNU MOHAN NAYAK VS	SK. ZAFARULLA VS	// DHAMARA PS /15 /2021 ()	
249	D-ABLAPL/12076/2026	STATE OF ODISHA USHAN KUMAR PANDA VS	HRUDANANDA MOHAPATRA VS	// BARANGA /97 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/12077/2026	DIPAK KUMAR MOHAPTRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BARAMBA /130 /2026 () //	
251	D-ABLAPL/12079/2026	NIBARANA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /47 /2026 () //	
252	D-ABLAPL/12082/2026	RABI BHATRA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /108 /2026 () //	
253	D-ABLAPL/12083/2026	MIHIR KUMAR DAS VS STATE OF ODISHA	SANGRAM MISHRA VS	MAHILA P.S. BUXIBAZAR /64 /2025 () //	
254	D-ABLAPL/12086/2026	CHANDAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /32 /2026 () //	
255	D-ABLAPL/12087/2026	ALASU PURTTY @ ASHATU PURTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /213 /2026 () //	AOD20240000364C202600116
256	D-ABLAPL/12089/2026	KISHAN RAI VS STATE OF ODISHA	AMLAN MOHANTY VS	RUGUDI /77 /2025 () //	
257	D-ABLAPL/12092/2026	NISHA KASHYAP VS STATE OF ODISHA(EOW)	JUGALA KISHORE PANDA VS	EOW,BHUBANESWAR /11 /2022 () //	
258	D-ABLAPL/12096/2026	CHINKU @ ASHISH KU. BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /259 /2026 () //	
259	D-ABLAPL/12098/2026	MANGULI BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ASTARANGA /108 /2022 () //	AOR20220001591C202600011
260	D-ABLAPL/12099/2026	JALI NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /117 /2026 () //	
261	D-ABLAPL/12100/2026	SOUMYA RANJAN MISHRA	BYOMAKESH TRIPATHY	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/12102/2026	JITU GURU @ JITENDRA GURU	SITIKANT MISHRA	TARBHA /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/12103/2026	RANJITA DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/12104/2026	MAHESWAR BHOLA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/12106/2026	SHIBA DALEI @ SUBHRAJIT DALAI	KULDEEP MOHANTY	GANIA /50 /2026	AOD20240000012C202600116
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/12107/2026	M/S. SAHU TRADERS, SONEPUR	CHITTA RANJAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/12111/2026	AVINASH SAMUEL	JITENDRA SAMANTARAY	MARKAT NAGAR /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/12114/2026	RATIKANTA PARIDA	ANANTA NARAYAN PATTANAYAK	BARKOTE /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/12120/2026	KALPANA MAHAPATRA	RASHMI RANJAN MISHRA	NUAGAON /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/12121/2026	PITAMBAR GIRI @ KUNA	BIBHUTI BHUSAN SWAIN	RASGOBINDPUR /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/12122/2026	PITAMBAR GIRI @ KUNA	BIBHUTI BHUSAN SWAIN	RASGOBINDPUR /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/12128/2026	JAHIR SAHAJI @ BULLE SAHAJI	MD. GOLAM MADANI	DHUSURI /161 /2026	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :23/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/12129/2026	STATE OF ODISHA DEBASREETA MOHANTY VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /199 /2026 ()	
274	D-ABLAPL/12131/2026	STATE OF ODISHA SWARNPRAVA DASH VS	RAJ KISHORE DAS VS	// KUMBHARAPARA /187 /2026 ()	AOR20220003615C202600003
275	D-ABLAPL/12132/2026	STATE OF ODISHA KHAGAPATI SAHU VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /199 /2026 ()	
276	D-ABLAPL/12133/2026	STATE OF ODISHA ARCHANA MOHANTY VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /199 /2026 ()	
277	D-ABLAPL/12134/2026	STATE OF ODISHA PARESH KUMAR MOHAPATRA VS	JAJATI KESHARI KHUNTIA VS	// BASTA /228 /2026 ()	
278	D-ABLAPL/12136/2026	STATE OF ODISHA SK SADAM HUSSAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /207 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :23/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/11240/2026 CRLMA/48/2026	MANOJ KUMAR AGRAWAL MP	ADV.	18/2026
2	D-CRLMA/11235/2026 CRLMA/47/2026	MANOJ KUMAR AGRAWAL MP	ADV.	19/2026
3	D-SAO/18478/2026 SAO/ /	MANOJ KUMAR NAIK MP	PRASANTA KUMAR SATAPATHY	29/2026
4	D-SA/244/1997 SA/244/1997	BISHNU MP	M/S.P.C.KAR	88/2026
5	D-CMAPL/18441/2026 CMAPL/ /	JALADHAR SAHOO MP	BISWAMBAR MOHANTY	115/2026
6	D-TRP(C)/18426/2026 TRP(C)/ /	TRUPTIMAYEE PADHI MP	PRAVASHA PUJAREE PARIDA	137/2026
7	D-TRP(C)/18446/2026 TRP(C)/ /	SWAGATIKA NAYAK MP	TANMAYA KUMAR MOHANTY	138/2026
8	D-RVWPET/163/2022 RVWPET/163/2022	BISHNU PRASAD BISWAL MP	ADV PADMA CHARAN KAR	179/2026
9	D-RVWPET/53704/2025 RVWPET/103/2026	UNION OF INDIA MP	BHABANI SANKAR RAYGURU,S.R. PANEL COUNSEL	180/2026
10	D-RVWPET/53704/2025 RVWPET/103/2026	UNION OF INDIA MP	BHABANI SANKAR RAYGURU,S.R. PANEL COUNSEL	181/2026
11	D-RVWPET/53704/2025 RVWPET/103/2026	UNION OF INDIA MP	BHABANI SANKAR RAYGURU,S.R. PANEL COUNSEL	182/2026
12	D-RVWPET/18541/2026 RVWPET/ /	MANJULATA RAY MP	LINGARAJ MOHANTY	183/2026
13	D-RVWPET/18541/2026 RVWPET/ /	MANJULATA RAY MP	LINGARAJ MOHANTY	184/2026
14	D-MATA/18410/2026 MATA/ /	SUMITRA NATH MP	MADAN MOHAN SWAIN	258/2026
15	D-BLAPL/5365/2026 BLAPL/1834/2026	BIPIN SAH MP		284/2026
16	D-BLAPL/9625/2026 BLAPL/3514/2026	SADA BAGH MP	RAMESH AGARWAL	285/2026
17	D-BLAPL/6792/2025 BLAPL/2589/2025	SAROJ KANTA MOHAPATRA MP		286/2026
18	D-CONTC/53040/2025 CONTC/457/2026	ACHYUTANANDA BEHERA MP		292/2026
19	D-CONTC/3440/2026 CONTC/679/2026	SWARNALATA PATASANI MP		293/2026
20	D-CONTC/18396/2026 CONTC/ /	BINODINI PANDA MP	ADV.	294/2026
21	D-CONTC/7079/2026 CONTC/1204/2026	RAGHUNANDAN SINGH MP		295/2026
22	D-CONTC/652/2016 CONTC/652/2016	RAJKISHORE MAHAPATRA MP	M/S.	296/2026
23	D-CONTC/29978/2025 CONTC/3508/2025	SUBHADARSHINI RAM MP		297/2026
24	D-CONTC/14268/2026 CONTC/2286/2026	RAMESH KUMAR PADHEE MP	SANTOSH KUMAR NANDA	298/2026
25	D-CONTC/16173/2026 CONTC/ /	SHAKUNTALA JENA MP	ADV.	299/2026
26	D-CRLREV/35015/2025	MAHENDRA KUMAR SETHI	RAMANI KANTA PATTANAIAK	

	CRLREV/ /	MP		513/2026
27	D-CRLREV/11302/2026	RAKESH HOTA	AMIT KUMAR NATH	
	CRLREV/ /	MP		514/2026
28	D-CRLREV/455/2023	DEBENDRA JENA@DEBENDRA KUMAR JENA	ANAS KUMAR CHAND	
	CRLREV/455/2023	MP		515/2026
29	D-FAO/18389/2026	M.C. OF AHARABANDHA HIGH SCHOOL, MAHENDRANAGAR	MAHENDRANAGAR KUMAR SAHOO	
	FAO/ /	MP		591/2026
30	D-FAO/18301/2026	SUKANTA SATAPATHY	AUROBINDA SAHOO	
	FAO/ /	MP		592/2026
31	D-FAO/16114/2026	JAGADISH @ JAGDISH BANIA	SANGRAM JENA	
	FAO/256/2026	MP		593/2026
32	D-FAO/18347/2026	CHITA RANJAN ROUSTRAY	SUBHADUTTA ROUSTRAY	
	FAO/ /	MP		594/2026
33	D-FAO/18329/2026	RANJUKTA DASH	AUROBINDA SAHOO	
	FAO/ /	MP		595/2026
34	D-FAO/18332/2026	TRAILOKYANATH SWAIN	AUROBINDA SAHOO	
	FAO/ /	MP		596/2026
35	D-FAO/277/2018	BHAIRABA SAHU		
	FAO/277/2018	MP		597/2026
36	D-FAO/55028/2025	P. SANJUKTA RAO	KAPILA CHARAN NAYAK	
	FAO/ /	MP		598/2026
37	D-FAO/18452/2026	SANTOSH PRADHAN	KUNAL KUMAR SWAIN	
	FAO/ /	MP		599/2026
38	D-FAO/18455/2026	DEBASHIS JENA	KUNAL KUMAR SWAIN	
	FAO/ /	MP		600/2026
39	D-FAO/18459/2026	MANAGING COMMITTEE OF BALAM HIGH SCHOOL, BALASOR	KUNAL KUMAR SWAIN	
	FAO/ /	MP		601/2026
40	D-FAO/18462/2026	MANAGING COMMITTEE OF SANGRAMI KANSING HIGH SCHOOL, SILATI, NABARANGPUR	KANSING HIGH SCHOOL	
	FAO/ /	MP		602/2026
41	D-FAO/18470/2026	D.M., NATIONAL INSURANCE CO. LTD., SUPRAMODARI	PRAMODINI TRIPATHY	
	FAO/ /	MP		603/2026
42	D-FAO/18482/2026	SUJATA MOHANTY	SANGRAM JENA	
	FAO/ /	MP		604/2026
43	D-FAO/18486/2026	PRAMODINI MOHANTY	SANGRAM JENA	
	FAO/ /	MP		605/2026
44	D-FAO/18487/2026	NRUSINGH @ NRUSINGHA CHARAN BISWA	SANGRAM JENA	
	FAO/ /	MP		606/2026
45	D-FAO/18490/2026	SURENDRA KUMAR HOTA	SANGRAM JENA	
	FAO/ /	MP		607/2026
46	D-FAO/18491/2026	SUBRAT @ SUBRATA KUMAR NAYAK	SANGRAM JENA	
	FAO/ /	MP		608/2026
47	D-FAO/18493/2026	HEMANTA KUMAR DIHUDI	SANGRAM JENA	
	FAO/ /	MP		609/2026
48	D-FAO/18494/2026	NATABARA ROUT	SANGRAM JENA	
	FAO/ /	MP		610/2026
49	D-FAO/18495/2026	DR. URMILA MOHARANA @ DEI MAHARASA	SANGRAM JENA	
	FAO/ /	MP		611/2026
50	D-FAO/50/2019	STATE OF ODISHA		
	FAO/50/2019	MP		612/2026
51	D-FAO/105/2019	STATE OF ODISHA		
	FAO/105/2019	MP		613/2026
52	D-FAO/50/2019	STATE OF ODISHA		
	FAO/50/2019	MP		614/2026
53	D-FAO/105/2019	STATE OF ODISHA		
	FAO/105/2019	MP		615/2026
54	D-FAO/18438/2026	HITANSHU SEKHAR DAS	AUROBINDA SAHOO	
	FAO/ /	MP		616/2026
55	D-ABLAPL/24767/2025	BIKAS CHANDRA MAJHI		
	ABLAPL/9674/2025	MP		647/2026
56	D-ABLAPL/33358/2025	RAMESH TANDI		
	ABLAPL/12798/2025	MP		648/2026
57	D-ABLAPL/2857/2026	SOUMYA RANJAN MAJHI @ MITHUN MAJHI		
	ABLAPL/1683/2026	MP		649/2026

58	D-RSA/48/2017 RSA/48/2017	BISHNU PR.BISWAL MP	M/S.P.C.KAR	691/2026
59	D-RSA/18492/2026 RSA/ /	DWIJABAR SAHOO MP	SAMIR KUMAR MISHRA, (SR.ADV.)	692/2026
60	D-RSA/18492/2026 RSA/ /	DWIJABAR SAHOO MP	SAMIR KUMAR MISHRA, (SR.ADV.)	693/2026
61	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA MP	M/S.MAHESWAR MOHANTY	694/2026
62	D-CMP/18401/2026 CMP/ /	TILOTTAMA SARANGI MP	AJIT CHANDRA MOHAPATRA	802/2026
63	D-CMP/18409/2026 CMP/ /	SREE MAJHI GOURI MODERN RICE MILL MP	PRAGYON PARMAR MOHANTY	803/2026
64	D-CMP/18423/2026 CMP/ /	TARANGINI MUDULI MP	RAJAT KUMAR PANDA	804/2026
65	D-CMP/18425/2026 CMP/700/2026	SRI BRAJA BIHARI DEB BIJE TANKOL (DEBACHARAN) MP	PRANAY K K HORDHA	805/2026
66	D-CMP/18513/2026 CMP/ /	RAJKISHORE BISWAL MP	PRONAY MOHANTY	806/2026
67	D-CMP/18548/2026 CMP/ /	TANAYA JENA MP	SOURAV SUMAN BHUYAN	807/2026
68	D-CMP/18548/2026 CMP/ /	TANAYA JENA MP	SOURAV SUMAN BHUYAN	808/2026
69	D-CMP/18549/2026 CMP/ /	TANAYA JENA MP	SOURAV SUMAN BHUYAN	809/2026
70	D-CRLMC/12041/2026 CRLMC/ /	PATHAN @ SWADHIN SINGH MP	ANKIT PRASAD	1102/2026
71	D-CRLMC/12046/2026 CRLMC/ /	KABITA JAISWAL MP	SURYAKANTA DWIBEDI	1103/2026
72	D-CRLMC/12052/2026 CRLMC/ /	BISWAMITRA PRADHAN MP	BINOD KUMAR BHOI	1104/2026
73	D-CRLMC/29925/2024 CRLMC/3822/2024	BIJAYA KUMAR SAMANTARAY MP	ISHWAR MOHANTY	1105/2026
74	D-CRLMC/8281/2025 CRLMC/1160/2025	SADAN PANGI MP		1106/2026
75	D-CRLMC/11244/2026 CRLMC/ /	SURYANARAYAN SAHU MP	PRASANTA KUMAR PANDA	1107/2026
76	D-CRLMC/12080/2026 CRLMC/ /	BIRANCHI NARAYAN NAYAK MP	RAJKISHORE SWAIN	1108/2026
77	D-CRLA/18167/2025 CRLA/739/2025	SATISH KUMAR MISHRA @MAUJA@JITU MP	SARFARAZ AHMED	1109/2026
78	D-CRLMC/436/2025 CRLMC/128/2025	SWADESA@SADESH@SUDESH KHARA@SWADESWAR MP	KHORA	1109/2026
79	D-CRLA/12057/2026 CRLA/ /	B.KARTIK MP	PRATAP KUMAR NAYAK	1110/2026
80	D-CRLMC/12084/2026 CRLMC/ /	M/S GLF INFRATECH PVT. LTD., BBSR MP	SOUMYA MISHRA	1110/2026
81	D-CRLA/12057/2026 CRLA/ /	B.KARTIK MP	PRATAP KUMAR NAYAK	1111/2026
82	D-CRLMC/12094/2026 CRLMC/ /	MOHAN CHARAN MOHANTA MP	PARTHA SARATHI DAS	1111/2026
83	D-CRLA/9/2025 CRLA/18/2025	SAMIM KHAN MP	JUGALA KISHORE PANDA	1112/2026
84	D-CRLMC/3202/2026 CRLMC/479/2026	SK.YAKUB ALLI MP		1112/2026
85	D-CRLMC/2634/2023 CRLMC/2634/2023	M/S.ORISSA HOMES PVT.LTD. MP		1113/2026
86	D-CRLA/7099/2026 CRLA/265/2026	MANAS SAHOO MP	JITENDRA SAMANTARAY	1113/2026
87	D-CRLA/7099/2026 CRLA/265/2026	MANAS SAHOO MP	JITENDRA SAMANTARAY	1114/2026
88	D-CRLMC/9867/2026 CRLMC/1141/2026	KOLA VAMANA MURTY MP	BINI MISHRA	1114/2026
89	D-CRLMC/12130/2026	PRASANTA KUMAR MOHANTY	PRAPATI JATI	

	CRLMC/ /	MP		1115/2026
90	D-CRLA/10902/2026	RINKU DAS		
	CRLA/375/2026	MP		1115/2026
91	D-CRLMC/12145/2026	SURYAMANI BEHURA	AMITABH MISHRA	
	CRLMC/ /	MP		1116/2026
92	D-CRLA/10902/2026	RINKU DAS		
	CRLA/375/2026	MP		1116/2026
93	D-CRLA/12139/2026	RABINDRA NATH CHHATOI@RABINDRA KUMAR CHHATOI	KUMAR CHHATOI	
	CRLA/ /	MP		1117/2026
94	D-CRLA/12139/2026	RABINDRA NATH CHHATOI@RABINDRA KUMAR CHHATOI	KUMAR CHHATOI	
	CRLA/ /	MP		1118/2026
95	D-WA/18285/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1539/2026
96	D-WA/18285/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1540/2026
97	D-WA/18286/2026	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		1541/2026
98	D-WA/18286/2026	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		1542/2026
99	D-WA/18303/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1543/2026
100	D-WA/18303/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1544/2026
101	D-WA/18304/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		1545/2026
102	D-WA/18304/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		1546/2026
103	D-WA/18326/2026	UTTAM KUMAR PANIGRAHI	DILLIP KUMAR MOHAPATRA	
	WA/ /	MP		1547/2026
104	D-WA/18327/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1548/2026
105	D-WA/18327/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		1549/2026
106	D-WA/3060/2026	THE ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED,BBSR		
	WA/173/2026	MP		1550/2026
107	D-WA/3060/2026	THE ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED,BBSR		
	WA/173/2026	MP		1551/2026
108	D-WA/18363/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1552/2026
109	D-WA/18363/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1553/2026
110	D-WA/48224/2025	SATYA NARAYAN MAHARANA	SAGARIKA SAHOO	
	WA/1850/2025	MP		1554/2026
111	D-WA/18390/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1555/2026
112	D-WA/18390/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1556/2026
113	D-WA/18391/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1557/2026
114	D-WA/18391/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1558/2026
115	D-WA/18392/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1559/2026
116	D-WA/18392/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1560/2026
117	D-WA/18393/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1561/2026
118	D-WA/18393/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1562/2026
119	D-WA/15919/2026	CENTRAL UNIVERSITY OF ODISHA	KAIBALYA PANDA, (C.G.C)	
	WA/ /	MP		1563/2026
120	D-WA/15919/2026	CENTRAL UNIVERSITY OF ODISHA	KAIBALYA PANDA, (C.G.C)	
	WA/ /	MP		1564/2026

121	D-WA/18437/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1565/2026
122	D-WA/18437/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1566/2026
123	D-WP(C)/1716/2025 WP(C)/1859/2025	SUDHIR KUMAR SAHOO MP	SASWATI MOHAPATRA	7837/2026
124	D-WP(C)/6876/2024 WP(C)/3769/2024	SUSHREETA BARICK MP	LAXMIKANTA MOHANTY	7838/2026
125	D-WP(C)/17992/2026 WP(C)/12159/2026	AKHIL KUMAR HOTA MP	DR.BINODA KUMAR MISHRA	7839/2026
126	D-WP(C)/18397/2026 WP(C)/ /	KIRANBALA DAS @ KIRANBALA MOHANTY MP	SVRYAKANTA DWIBEDI	7840/2026
127	D-WP(C)/41072/2021 WP(C)/41072/2021	BIPINI BIHARI ROUT MP		7841/2026
128	D-WP(C)/18398/2026 WP(C)/ /	BISWAJIT MAHARANA MP	ANAND CHANDRA SWAIN	7842/2026
129	D-WP(C)/18398/2026 WP(C)/ /	BISWAJIT MAHARANA MP	ANAND CHANDRA SWAIN	7843/2026
130	D-WP(C)/18402/2026 WP(C)/ /	M/S.MAHANADI TRADING AND CO.,SAMBALPUR MP	SOUMIK SPANDAN TRIPATHY	7844/2026
131	D-WP(C)/5586/2026 WP(C)/4557/2026	LAMBODAR BISHOIRATNA MP	PRASANTA KUMAR PANDA	7845/2026
132	D-WP(C)/18405/2026 WP(C)/ /	M/S CHANDAN PATRA MP	CHOUDHURY SATYAJIT MISHRA	7846/2026
133	D-WP(C)/22604/2025 WP(C)/15703/2025	ANJALI MALLIK MP	DR.PURUSOTTAM CHULI	7847/2026
134	D-WP(C)/18416/2026 WP(C)/ /	MAMATA MANJARI CHHOTARAY MP	DEBARANJAN RAY	7848/2026
135	D-WP(C)/29739/2022 WP(C)/29739/2022	BIRUPA COLLEGE, KENDRAPARA MP	ADITYA MISHRA	7849/2026
136	D-WP(C)/18417/2026 WP(C)/12558/2026	SHAKTI SWARUP MITRA MP	BISWABIHARI MOHANTY	7850/2026
137	D-WP(C)/17620/2026 WP(C)/12375/2026	RABINDRA KUMAR SAHOO MP	RITA SINGH	7851/2026
138	D-WP(C)/8202/2026 WP(C)/7648/2026	M/S P.D.AGARWAL, ANGUL MP	MUKESH PANDA	7852/2026
139	D-WP(C)/15125/2026 WP(C)/10775/2026	KUNTI MUNDA MP		7853/2026
140	D-WP(C)/15120/2026 WP(C)/11005/2026	TILOTTAMA JENA MP		7854/2026
141	D-WP(C)/14769/2026 WP(C)/10733/2026	SASMITA SANKHUA MP	SUKANTA KUMAR MISHRA	7855/2026
142	D-WP(C)/15117/2026 WP(C)/10770/2026	TARANI SAHOO MP		7856/2026
143	D-WP(C)/15129/2026 WP(C)/10778/2026	SABITA ORAM MP		7857/2026
144	D-WP(C)/15119/2026 WP(C)/10773/2026	MADHUSMITA MIRDHA MP		7858/2026
145	D-WP(C)/15127/2026 WP(C)/11370/2026	MAMATA DASH MP		7859/2026
146	D-WP(C)/18421/2026 WP(C)/ /	PRIYANKA BALABANTARAY MP	UMESH CHANDRA MOHANTY	7860/2026
147	D-WP(C)/827/2026 WP(C)/4649/2026	BISHESWAR DASH MP		7861/2026
148	D-WP(C)/18431/2026 WP(C)/ /	BISWAJIT SWAIN MP	AKSHAYA KUMAR PANDEY	7862/2026
149	D-WP(C)/9454/2026 WP(C)/7696/2026	PURUSATAM ROUT MP	BIKRAM CHANDRA GHADEI	7863/2026
150	D-WP(C)/652/2020 WP(C)/652/2020	NARAYAN NAIK MP	MANOJ KUMAR MOHANTY	7864/2026
151	D-WP(C)/18443/2026 WP(C)/ /	TRUPTI ROUT MP	MANOJ KUMAR MOHANTY	7865/2026
152	D-WP(C)/18449/2026	SARALA MAJHI	SUSANTA KUMAR MISHRA	

	WP(C)/ /	MP		7866/2026
153	D-WP(C)/18415/2026	PRABASINI CHAKRA	SIDHESWAR MALLIK	
	WP(C)/ /	MP		7867/2026
154	D-WP(C)/4056/2026	BASTI AREA DEVELOPMENT COUNCIL(BADCO), BASTI, KOLAR	SUDHAKSHER DWIVEDI, KARUNAKAR RATH	
	WP(C)/3686/2026	MP		7868/2026
155	D-WP(C)/43125/2024	BRAJABANDHU SAHU		
	WP(C)/25905/2024	MP		7869/2026
156	D-WP(C)/18481/2026	BHABAGRAHI GOCHHAYAT	BIBHUTI BHUSAN DASH	
	WP(C)/ /	MP		7870/2026
157	D-WP(C)/18484/2026	OMSHREE INFRATECH PRIVATE LIMITED, JKNMED	DAYA KATIKIA	
	WP(C)/ /	MP		7871/2026
158	D-WP(C)/18488/2026	SANTOSH KUMAR SATAPATHY	SATYAJIT PATTANAİK	
	WP(C)/ /	MP		7872/2026
159	D-WP(C)/18502/2026	M/S J.M. CONSTRUCTION	ASIT KUMAR DASH	
	WP(C)/ /	MP		7873/2026
160	D-WP(C)/12529/2025	M/S. OMKARA REALTY, CUTTACK	M/S. BIBHU PRASAD DAS	
	WP(C)/9147/2025	MP		7874/2026
161	D-WP(C)/18509/2026	M/S.ETHICS ASSETS PRIVATE LTD, BHUBANESWAR	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		7875/2026
162	D-WP(C)/18512/2026	MADAN KUMAR BISWAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		7876/2026
163	D-WP(C)/18511/2026	AKSHYA MALLICK	MAHESWAR MOHANTY	
	WP(C)/ /	MP		7877/2026
164	D-WP(C)/18511/2026	AKSHYA MALLICK	MAHESWAR MOHANTY	
	WP(C)/ /	MP		7878/2026
165	D-WP(C)/18524/2026	M/S ETHICS ASSETS PRIVATE LIMITED	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		7879/2026
166	D-WP(C)/18533/2026	SUDARSAN SWAIN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		7880/2026
167	D-WP(C)/18523/2026	PADMA CHARAN PADHI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		7881/2026
168	D-WP(C)/18536/2026	KAHNU CHARAN MALLIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		7882/2026
169	D-WP(C)/18537/2026	KUNIMANI APAT	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		7883/2026
170	D-WP(C)/18538/2026	DURGA PRASAD MOHANTY	MILAN KANUNGO	
	WP(C)/ /	MP		7884/2026